



\$~25 & 26

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 5152/2010**

DELHI JAL BOARD

.....Petitioner

Through: Ms. Sangeeta Bharti, Standing
Counsel with Ms. Manya Sharma,
Advocate.

versus

ASSISTANT COLLECTOR AND ANR

.....Respondents

Through: Mr. Anubhav Gupta, Advocate.

AND

+ **W.P.(C) 5926/2011, CM APPL. 11986/2011**

**MUNICIPAL CORPORATION OF DELHI THROUGH ITS
COMMISSIONER**

.....Petitioner

Through: Mr. Vansh Luthra and Ms. Simran
Arora, Advocates.

versus

THE GNCT OF DELHI AND ORS

.....Respondents

Through: Mr. Aditya Hooda, Advocate.

CORAM:

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER
20.03.2025

%

At joint request, renotify on 17.07.2025.

MANOJ KUMAR OHRI, J

MARCH 20, 2025

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